

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:361
ANSWERED ON:19.08.2010
COMMERCIAL ACTIVITIES AT AIRPORTS
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the space available at airports has potential to garner high yields, if put to commercial use;
- (b) if so, the details thereof;
- (c) the revenue generated from commercial activities at various airports during the last two years;
- (d) whether the Government proposes to enlarge the scope of commercial activities to maximise revenues; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d) & (e) of the Lok Sabha Starred () Question No.361 for 19-08-2010 regarding Commercial Activities at Airports.

(a) & (b): Section 12 of the Airports Authority of India (AAI) Act, 1994 defines the functions of AAI which includes establishing commercial activities at the airports and the Civil Enclaves in the best commercial interest of the Authority.

Commercial potential of the space available at the airport depends upon the location, size, traffic and nature of passengers travelling from and to each airport. In the terminal building space is generally first considered for allotment to mandatory services like regulatory agencies and essential services like Customs immigration, police, plant quarantine, health etc. Thereafter, space is allotted to all operating airlines, regular air-taxi operators and non- scheduled operators. The passengers facilities like tourist information counters, postal and telegraph, telecommunications, nationalized banks, railway reservation and any other similar facilities is given next priority. Thereafter, passengers utility with commercial consideration like installation of vending machine, TR stalls, Duty Free Shops, shops (other than duty free shops), transport facility, left luggage, car park, weighing machine, payphones, hotel reservation counter, money exchange counters, insurance counters, etc. is considered within available space.

(c): The revenue generated from commercial activities at their respective airports for last two years i.e., 2008-09 and 2009-10 in Rupees crores respectively by Airports Authority of India(AAI) [787.67, 837.03], Bengaluru International Airport Limited (BIAL) [22.6, 28.4], Mumbai International Airport Limited (MIAL)[144, 138], Hyderabad International Airport Limited (HIAL) [60 per annum], Delhi International Airport Limited (DIAL) [371.96,509.44 (Non-aeronautical)] and Cochin International Airport Limited (CIAL)[83.83, 99.51].

(d) & (e): The matter is under examination.